

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

120. C.P.(IB)-689(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.05.2024**

NAME OF THE PARTIES: Small Industries Development Bank of

India

V/s.

Ritu Randirsingh Patil

Appearance

For Applicant: Adv Narendra Singh

For Respondent: Sakil Ansari i/b AJA Legal both are present through
VC.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

From the records it is seen that proof of service is not annexed to the petition. Ld. Counsel for Respondent submits that copy of this petition has not been served upon Respondent and requested for service on email id: sakilansari@ajalegal.in. Accordingly, Applicant is directed to serve upon Respondent through counsel on above email id. List on **03.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//